

**BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,**

**AHMEDABAD BENCH**

**Case No- C.P. (I.B) No. 781/7/NCLT/AHM/2019**

In the Matter of

**M/s Sampati Securities Limited**

(Financial Creditor)

Versus

**M/s Torque Automotive Pvt. Ltd.**

(Corporate Debtor)

**4<sup>th</sup> List of Creditors as on 10.08.2021**

is attached herewith in the matter of

**M/s Torque Automotive Private Limited (under CIRP)**



**Parag Sheth**

**Interim Resolution Professional**

**In the matter of M/s. Torque Automotive Pvt Ltd.**

**IBBI/IPA-002/IP-N00142/2017-18/10381**

**Place: Ahmedabad**

**Date: August 10, 2021**

M/s TORQUE AUTOMOTIVE PRIVATE LIMITED (under CIRP)

Total Claims status as on 10.08.2021

Type	Claims Received		Claims admitted		Claims not admitted		Under Verification		Claims under Dispute	
Claim C	6	1,450,628,702.45	5	1,243,458,064.45	1	207,170,638.00	-	-	-	-
Claim B	13	1,066,618,475.82	11	1,058,106,202.77	1	2,215,933.00	1	6,296,340.05	-	-
Claim D	1	347,249.00	1	347,249.00	-	-	-	-	-	-
Claim F	1	1,257,337.00	1	1,257,337.00	-	-	-	-	-	-
<b>TOTAL</b>	<b>21</b>	<b>2,518,851,764.27</b>	<b>18</b>	<b>2,303,168,853.22</b>	<b>2</b>	<b>209,386,571.00</b>	<b>1</b>	<b>6,296,340.05</b>	<b>-</b>	<b>-</b>

**Note:** Details/Data from CD is limited available/not available. So the amount admitted is based upon Claim forms and documents attached with. If there is any data /details which does not match with CD account/ledger, the same may be liable to be corrected in future.



Annexure A  
M/s Torque Automotive Private Limited (under CIRP)  
List of Financial Creditors (Form - C) (claims received upto 10.08.2021)

Sr. No.	Date of Receipt of Claim	Name of Financial Creditor	Address	Amount claimed from the Creditor (Rs.)	Amount of claim admitted (Rs.)	Amount of claim under Verification (Rs.)	Claim not admitted (Rs.)	Contact Details	Security interest, if any, in respect of such claim	Remarks
1	15.03.2021	Volkswagen Finance Pvt. Ltd.	3rd Floor, A wing, Cardinal Gracious Road, Off. Andheri Kurla Road, Chakala, Andheri (East), Mumbai 400 099	437,952,173.90	437,952,173.90	-	-	legal.india@vovfs.com	Exclusive first priority charge over the financed cars and assets described in hypothecation agreement	-
2	19.03.2021	HDFC Bank Ltd.	3rd Floor, Shivalik - 3, Near Drive-In Cinema, Drive-In Road, Thaltej, Ahmedabad 380 054	6,279,673.55	6,279,673.55	-	-	pathmala.raghunathan@hdfcbank.com	-	-
3	19.03.2021	Bank of Baroda (erstwhile: Dena Bank)	Stressed Assets Management Branch, 1st Floor, Kamdhenu Complex, Panjrapole Cross Road, Ambawadi, 303, Tilak Raj Complex, Opp. Suryarath Complex, Panchvati, Ahmedabad 380 015	450,605,880.00	450,605,880.00	-	-	samahm@bankofbaroda.com	Charge on immovable properties situated at Survey no. 224/1 in Ahmedabad.	-
4	30.03.2021	Sampati Securities Ltd.	303, Tilak Raj Complex, Opp. Suryarath Complex, Panchvati, Ahmedabad 380 015	397,610,024.00	240,592,723.00	-	157,017,301.00	finance@sampati.co.in	-	-
5	31.03.2021	P D & Sons	105-108, 1st Floor, C-Tower, R.K. Casta, Nr. Sethna Plaza Hotel, Station Road, Bharuch 392 001	50,153,337.00	-	-	50,153,337.00	harshil.shah6006@gmail.com	-	-



Sr. No.	Date of Receipt of Claim	Name of Financial Creditor	Address	Amount claimed from the Creditor (Rs.)	Amount of claim admitted (Rs.)	Amount of claim under Verification (Rs.)	Claim not admitted (Rs.)	Contact Details	Security interest, if any, in respect of such claim	Remarks
6	01.04.2021	Indiabulls Housing Finance Ltd.	448-451, Udyog Vihar Phase V, Gurugram 122 016 - Haryana	108,027,614.00	108,027,614.00		-	devbrat.mitra@indiabulls.com	Charge on immovable property situated at Old Rs No. 710, 711, 712, Block No. 501, Southern Side Land Area, opp GSFC, Nr. Essar Petrol Pump Chain, Dasrath Road, Vadodara	-
<b>TOTAL</b>				<b>1,450,628,702.45</b>	<b>1,243,458,064.45</b>	<b>0.00</b>	<b>207,170,638</b>			



**ANNEXURE - A**

Sr. No.	Description of documents
1.	Hypothecation of Stock & Book Debts
2.	Equitable Mortgage of I Cellar Parking, II Cellar Parking & Stores, Ground Floor and Third Floor at SG Highway, Sub Plot No. 224/1/2, R S No. 224/1, Village Makarba, Taluka City District Ahmedabad in the name of the Company
3.	Equitable Mortgage of Commercial premises of ground floor and first floor of Haveli Building, C S No. 203/1, 2,3,205, 206, 230 & 25, Vibhag - A, Tikka No. 1 /4, Shamal Bechar's Pole, M G road, Nr Medvi Gate, Vadodara with built up area 4523.50Sq.Ft in the name of Mr. Dhaval R Sheth alias Dhaval Todarmal Sheth alias Dhaval Samal Bechar and Mrs. Aashita Dhaval Sheth (Leased to Bank of India for 20 years since Jan' 2014 with rent of Rs. 2.00 Lakh per month)

**ANNEXURE - B**

**(Property mortgaged in favour of Indiabulls Housing Finance Ltd.)**

Sr. No.	Description of documents
1.	OLD RS No. 710, 711, 712, Block No. 501, Total Admsg 76787 Sq.Mtr., Southern Side Land Area 50,011 Sq.Ft, i.e. 4646.17 Sq. Mtr., Opp. GSFC , Nr. Essar Petrol Pump, Chain Dasrath Road, Vadodara 442 907, Gujarat



**Annexure B**  
**M/s Torque Automotive Private Limited (under CIRP)**  
**List of Operational Creditors (Form - B) (claims received upto 10.08.2021)**

Sr. No.	Date of Receipt of Claim	Name of Operational Creditor	Total Claimed Amount (Rs.)	Principal Amount (Rs.)	Interest Amount (Rs.)	Admitted Claim amount (Rs.)	Amount of claim under Verification (Rs.)	Not admitted claim (Rs.)	Claim under dispute	Remarks
1	19.03.2021	M.J. Patel, State Tax Officer, on behalf of the Government of Gujarat	1,047,416,636.00	920,610,780.00	126,805,856.00	1,047,416,636.00	-	-	-	Interest upto 24.02.2021 @ 18% p.a. has been claimed
2	24.03.2021	TC4 Car Detailing	7,347,947.00	5,486,981.00	1,860,966.00	5,243,294.00	-	2,104,653.00	-	-
3	25.03.2021	CBCC Global Research LLP	316,845.97	316,845.97	-	150,000.00	166,845.97	-	-	Refer Note no. 1
4	02.04.2021	Fortune Services	226,121.00	226,121.00	-	214,902.00	-	11,219.00	-	-
5	03.04.2021	Divya Intelligence	2,035,793.08	1,038,669.94	997,123.14	758,168.00	1,277,625.08	-	-	Refer Note no. 1
6	05.04.2021	Salot Corporation	2,036,400.00	2,036,400.00	-	2,011,339.00	-	25,061.00	-	-
7	07.04.2021	Status Facility Solution	373,790.77	373,790.77	-	323,790.77	-	50,000.00	-	-
8	12.04.2021	Shree Milap Auto Colour	4,752,966.00	3,074,012.00	1,678,954.00	1,377,488.00	3,375,478.00	-	-	Refer Note no. 1
9	18.05.2021	Shantinath Car Accessories	1,097,154.00	787,959.00	309,195.00	-	1,097,154.00	-	-	Claim under Verification
10	12.06.2021	Krishna Enterprise	664,122.00	664,122.00	-	476,685.00	187,437.00	-	-	Refer Note no. 1
11	22.06.2021	Nikkiso Cosmodyne	25,000.00	25,000.00	-	-	-	25,000.00	-	-



Sr. No.	Date of Receipt of Claim	Name of Operational Creditor	Total Claimed Amount (Rs.)	Principal Amount (Rs.)	Interest Amount (Rs.)	Admitted Claim amount (Rs.)	Amount of claim under Verification (Rs.)	Not admitted claim (Rs.)	Claim under dispute	Remarks
12	08.08.2021	Dhruv Services	51,700.00	51,700.00	-	36,000.00	15,700.00	-	-	Refer Note no. 1
13	08.08.2021	Mona Niraj Kharva	274,000.00	274,000.00	-	97,900.00	176,100.00	-	-	Refer Note no. 1
		<b>TOTAL</b>	<b>1,066,618,475.82</b>	<b>934,966,381.68</b>	<b>131,652,094.14</b>	<b>1,058,106,202.77</b>	<b>6,296,340.05</b>	<b>2,215,933.00</b>		

Note 1: Partial claim admitted while partial under verification



**Annexure C**  
**M/s Torque Automotive Private Limited (under CIRP)**  
**List of Employees Claims (Form - D) (claims received upto 10.08.2021)**

Sr. No.	Date of Receipt of Claim	Name of Operational Creditor	Total Claimed Amount (Rs.)	Principal Amount (Rs.)	Interest Amount (Rs.)	Admitted Claim amount (Rs.)	Not admitted claim (Rs.)	Claim under dispute	Remarks
1	16.03.2021	Ayaz Mohammedbha i Shaikh	347,249.00	347,249.00	-	347,249.00	-	-	Creditor has claimed interest wef 24.02.2021
<b>TOTAL</b>			<b>347,249.00</b>	<b>347,249.00</b>	<b>-</b>	<b>347,249.00</b>			





## Annexure D

## M/s Torque Automotive Private Limited (under CIRP)

List of Claims by Creditors other than Financial Creditors and Operational Creditors (Form - F) (claims received upto 10.08.2021)

Sr. No.	Date of Receipt of Claim	Name of Operational Creditor	Total Claimed Amount (Rs.)	Principal Amount (Rs.)	Interest Amount (Rs.)	Admitted Claim amount (Rs.)	Not admitted claim (Rs.)	Claim under dispute	Remarks
1	11.07.2021	EPFO, Regional Office, Ahmedabad, through APFC/Authorised Officer	1,257,337.00	1,257,337.00	-	1,257,337.00	-	-	-
<b>TOTAL</b>			<b>1,257,337.00</b>	<b>1,257,337.00</b>	<b>-</b>	<b>1,257,337.00</b>			

